### GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

## LOK SABHA UNSTARRED QUESTION NO.1390 TO BE ANSWERED ON 26.07.2016

### **Revival of Instrumentation Ltd.**

#### 1390. SHRI MULLAPPALLY RAMACHNADRAN: SHRI M.B. RAJESH:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the State Government of Kerala has informed the Government regarding their decision to take over Instrumentation Ltd., Palakkad in Kerala;

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) the progress made so far in this regard along with the time by which the takeover is likely to be completed?

## ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a): Yes, Madam, the state Government of Kerala has conveyed in principle approval for taking over Instrumentation Ltd., subject to the assessment of the assets and liabilities

(b): A request was made to Government of Kerala (GoK) to consider the option of taking Palakkad Unit of Instrumentation Limited (IL). GoK has given "in principle" approval for taking over Palakkad unit of IL subject to assessment of assets & liabilities.

(c): The modalities for takeover of Palakkad Unit of IL by GoK is being worked out by a committee with representatives of Government of Kerala, Central Government & Instrumentation Ltd.

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